

**RBI discontinues Receipt of Return of Deposits
from Non-Banking Non-Financial Companies**

June 25, 1999

The Reserve Bank of India has decided to discontinue the system of receiving copies of return on deposits from the non-banking non-financial companies from the current reporting period, i.e., March 31, 1999 onwards.

In terms of the provisions contained in the Companies Act, 1956, the non-banking non-financial companies were required to submit the return on deposits mobilised by them to the Registrar of Companies. Copies of these returns were also being received in the Reserve Bank for statistical purpose.

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Press Release : 1998-99/1625